

**श्री सुशील कुमार मोदी (भागलपुर) :** अध्यक्ष महोदय, कल माननीय प्रधानमंत्री जी ने.(व्यवधान)

MR. SPEAKER: Shri Modi, I have committed myself to you. I will give you chance.

SHRI BASU DEB ACHARIA (BANKURA): Sir, now `Zero Hour`.

MR. SPEAKER: There is no `Zero Hour`. This is the time after Question Hour.

. (Interruptions)

**अध्यक्ष महोदय :** सुनिये, उनको बोलने दीजिए।

**श्री रघुनाथ झा (बेतिया) :** हम प्रतिकार नहीं कर रहे हैं लेकिन इनके बाद सही बात हमें भी बोलने दीजिए। हमारे हाथ में कोर्ट का आर्डर है। इनके बाद हमें भी बोलने दीजिए।.(व्यवधान)

**अध्यक्ष महोदय :** सुशील जी, आपको बोलने का मौका दिया है, आप बोलिये।

**श्री सुशील कुमार मोदी :** अध्यक्ष जी, कल माननीय प्रधान मंत्री जी ने लालकिले की प्राचीर से अपना भाषण करते हुए कोड ऑफ कंडक्ट, कोड ऑफ अथीक्स और कोड ऑफ बैस्ट प्रैक्टिसेज की बात कही है।

प्रधान मंत्री ने एक ऐसे व्यक्ति को मंत्री बनाया है, जो पांच साल से कानून की निगाह में फरार है और उसके खिलाफ वारन्ट निकला हुआ है। केवल इतना ही नहीं, आठ साल पहले भूतपूर्व प्रधान मंत्री, श्री एच.डी. देवेगौडा ने उसी व्यक्ति अपने मंत्रिमंडल से बर्खास्त किया था। मैं जानना चाहता हूं कि क्या प्रधान मंत्री किसी को मंत्री बनाते समय आईजी की रिपोर्ट पर विचार नहीं करते हैं.(व्यवधान)

MR. SPEAKER: But you do not refer to the details of the allegation. You may only mention it.

. (Interruptions)

**श्री सुशील कुमार मोदी :** अध्यक्ष महोदय, मैं कहना चाहता हूं कि चुनाव आयोग से मोहम्मद तस्लीमुद्दीन ने तथ्यों को छिपाया कि उनके खिलाफ कोई नान-बेलेबल-वारन्ट है। आज स्थिति यह है, जब नान-बेलेबल-वारन्ट नहीं था, तो उन्होंने ट्रंजिट बेल के लिए क्यों एप्लाई किया। जो

एक्यूज्ड है, वही ट्रंजिट बेल के बाद पटना जाता है और मुख्यमंत्री के आवास पर हाई-लैवल मीटिंग होती है और एक्यूज्ड की उपस्थिति में सरकार ने यह निर्णय लिया है कि मुकदमों के वापिस लिया जाए।

MR. SPEAKER: You have raised it. You cannot make any allegation without following the procedure. You have mentioned it.

**श्री सुशील कुमार मोदी** : महोदय, मैं केवल इतना जानना चाहता हूं, जो व्यक्ति चार साल से फरार है, वह इस सदन का सदस्य हो सकता है? क्या वह सदन के अन्दर बैठ सकता है? बिहार की सरकार ऐसे व्यक्ति के खिलाफ मुकदमें कैसे वापिस ले सकती है? वहां के होम कमिश्नर ने इस मामले में पक्ष लेने से विरोध किया है। ए.जी. 14 महीने तक बैठे रहे, कोई फैसला नहीं दिया। कल जब हम लोगों ने इस मामले को उठाया, तो मंत्री को बचाने के लिए बिहार सरकार ने न्यायिक प्रक्रिया में हस्तक्षेप किया। (व्यवधान)

MR. SPEAKER: No. This is not fair.

*. (Interruptions)*

SHRI SUSHIL KUMAR MODI : Sir, this is blatant and naked misuse of State power and this House should not allow it. The State Government should not be allowed to withdraw these type of cases.. *(Interruptions)* मोहम्मद तस्लीमुद्दीन जैसे व्यक्ति के ऊपर नौ मुकदमें चल रहे हैं।

MR. SPEAKER: This matter does not pertain to this House. This matter is for the State Government to deal with.

*. (Interruptions)*

**श्री सुशील कुमार मोदी** : नौ मुकदमों में शामिल हैं। इनको मंत्रिमंडल से बर्खास्त किया जाए।

(व्यवधान)

MR. SPEAKER: You show that to me. I will deal with it. Please allow other Members also to speak.

*. (Interruptions)*

**श्री सुशील कुमार मोदी** : ऐसे मंत्री को मंत्रिमंडल से बर्खास्त किया जाना चाहिए, जिसने स्टेट पावर का मिसयूज किया है। (व्यवधान)

MR. SPEAKER: Mr. Jha, I have told you already. When I call you, you go on shouting.

. *(Interruptions)*

**श्री सुशील कुमार मोदी** : ऐसे मामले तो राज्य सरकार वापिस नहीं कर सकती है।

MR. SPEAKER: You have made your point. It is more than enough. It is all right. Nothing more should be recorded.

*(Interruptions) \**

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\* *Not Recorded.*

**श्री रघुनाथ झा** : महोदय, श्री सुशील मोदी इस सदन के सदस्य हैं और बिहार में विपक्ष के नेता रहे हैं। इनको महारत हासिल है। (व्यवधान)

MR. SPEAKER: Nothing of what Mr. Modi speaks should be recorded.

*(Interruptions)\**

MR. SPEAKER: Now, Mr. Modi, you gave me your words. You are not keeping your word.

. *(Interruptions)*

**श्री रघुनाथ झा** : अध्यक्ष महोदय, मेरे हाथ में माननीय कोर्ट का आदेश है। बिहार के चीफ सैक्रेटरी ने प्राइम मिनिस्टर के प्रिंसिपल सैक्रेटरी को लिखा है कि मोहम्मद तस्लीमुद्दीन के मामले में सारे आदेश स्थगित किए जाते हैं। (व्यवधान)

MR. SPEAKER: Nothing is being recorded.

*(Interruptions)\**

MR. SPEAKER: Mr. Aditya Nath Yogi, I will call you to speak on your matter.

. *(Interruptions)*

MR. SPEAKER: No notice is given. That is not being recorded. Nothing is being recorded.

*(Interruptions)\**

MR. SPEAKER: I am repeatedly requesting all the hon. Members to please sit down. Please give up this bad habit of standing up every now and then. You must sit down first, Mr. Modi. Mr. Jha, please sit down. This is Parliament of India. Are you behaving like hon. Members of Parliament? Now, do not think that you can browbeat me and do whatever you like. I am trying to give equal opportunity to all of you. I gave him word. I requested him. He gave me his word. I have given him full time to speak. Even then, he is not co-operating and then, everybody is standing up all the time. Hon. Members have taken the trouble of giving notice on important issues. I am trying to give opportunity to those

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\* Not Recorded.

Members who have given notice in the possible manner and within the time available. We are not learning how to behave ourselves here. I am very sorry to make this comment. I am trying to give opportunity to Members on all sides here every time. I am committed to give opportunity to Yogi Aditya Nath. I will come to him. If you go on disturbing the proceedings of the House and do not allow others to speak, how can I give opportunity to Members to speak? I am repeatedly requesting you with folded hands. This is your House, not mine. This is the House of the People of India.

. (Interruptions)

**अध्यक्ष महोदय:** फिर आप ठीक से बीहेव कीजिए।

...(व्यवधान)

MR. SPEAKER: I will not allow anything to be recorded which is spoken without my permission.

(Interruptions) \*

MR. SPEAKER: Shri Raghunath Jha will speak only on the subject for which he has given notice.

. (Interruptions)

MR. SPEAKER: He gave a notice. That is why I allowed him to speak. You are not super Speaker. I will not allow any Member to behave as a super Speaker.

. (Interruptions)

MR. SPEAKER: Nothing will be recorded.

(Interruptions) \*

MR. SPEAKER: I am not recording it.

(Interruptions) \*

MR. SPEAKER: Shri Raghunath Jha, you have given notice on some other subject.

. (Interruptions)

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\* Not Recorded.

MR. SPEAKER: It is not being recorded.

(Interruptions)\*

MR. SPEAKER: Mr. Modi, why are you worried? Nothing is being recorded.

(Interruptions) \*

MR. SPEAKER: You are only repeating yourself. Nothing is being recorded. You cannot compel the Government to reply.

(Interruptions)\*

MR. SPEAKER: Nothing is to be recorded.

(Interruptions) \*

**श्री नीतीश कुमार (नालन्दा) :** मुझे इसमें एक बात ऐड करनी है। (व्यवधान)

MR. SPEAKER: Chaudhary Lal Singh may speak now. Nothing else would be recorded. I am not on this subject now. I am not going to allow anything on this. Shri Nitish Kumar, if you want to speak on any other issue, you can speak, but not on this.

(Interruptions) \*

MR. SPEAKER: No other notice is being given.

. (Interruptions)

MR. SPEAKER: I have allowed him. No other notice has been given. Nothing of what he has said was recorded. I have given him full opportunity.

. (Interruptions)

MR. SPEAKER: Shri Nitish Kumar, if I allow you, I have to allow everybody else.

. (Interruptions)

**श्री देवेन्द्र प्रसाद यादव (झंझारपुर) :** अध्यक्ष महोदय, यदि नीतीश कुमार जी बोलेंगे तो मैं भी बोलूंगा।

**अध्यक्ष महोदय:** मैंने उन्हें एलाऊ नहीं किया।

...(व्यवधान)

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\* Not Recorded.

MR. SPEAKER: I have not allowed him. Only Shri Lal Singh's statement will be recorded.

(Interruptions) \*

MR. SPEAKER: Shri Nitish Kumar, you are my brother. Please think of me.

. (Interruptions)

MR. SPEAKER: Shri Nitish Kumar, I cannot allow you to speak on this. You have not given any notice on this. No notice has been given by you.

. (Interruptions)

**अध्यक्ष महोदय:** आप प्लीज बैठिए।

**श्री नीतीश कुमार :** अध्यक्ष महोदय, मुझे दो मिनट के लिए बोलने का मौका दीजिए क्योंकि पूरी बात आई नहीं है। (व्यवधान)

MR. SPEAKER: Shri Nitish Kumar, you give a notice tomorrow. I will allow you to speak.

. (Interruptions)

**चौधरी लाल सिंह (उधमपुर) :** अध्यक्ष महोदय, आप हमारे कस्टोडियन हैं और मैंने आपके चैम्बर में मिलकर आपसे निवेदन किया था कि मुझ पर हमला 2 जुलाई को किया गया। मैं आपसे कहना चाहता हूँ कि मुझ पर तीन बार हमला हुआ है। पहला हमला तब किया गया जब मैं राज्य में हेल्थ एंड मैडिकल मिनिस्टर था। उसके बाद जब मैं इलैक्शन लड़ रहा था, उस समय किया गया। (व्यवधान)